

Form 1 (Punjab)									
List of cases e-filed during the month of July, 2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of July, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of July, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of July, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		PATIALA	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of July, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
	Sh. Harjeet Singh, Addl. District & Sessions Judge, Moga.	Moga	CS/8/19	The Punjab State Ware House Vs. Subash Babu	Sh. R.K Goyal Adv. Counsel for the plaintiff. Defendant exparte.	08.07.2019	01.07.2022
		Moga	CS/11/19	The Punjab State Ware House Vs. Subash Babu	Sh. Sahil Goyal advocate counsel for the plaintiff.	30.08.2019	01.07.2022
	Sh. Atul Kasana, Addl. District & Sessions Judge, Moga.	Moga	CS/9/2018	Balwinder Singh Vs. Darshan Singh	Sh. Vinay Kashyap Adv. for Plaintiff Sh. S.K Jaisawal Adv. for respondent 1. Sh. Harjit Singh Adv. For respondent 2.	27.04.2018	18.08.2022
		Moga	CS/8/2017	ate Co-operative supply and marketing Fed. Vs. M/s Amin Chand N	Sh. Varinder Garg, Adv for respondent.	06.03.2017	25.07.2022
		Moga	CS/9/2019	Punjab Agro Food Grain Corporation Ltd. Vs. Saran Singh	Sh. Chitul Garg, Adv. For plaintiff.	22.07.2019	04.07.2022.
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	523/2022	Imperial Housing Ventures Vs G. S Developers & Contractors	Sh J S Rana	01-07-2022	01-07-2022
2	Ms.Anshu Shukla, ADJ	Chandigarh	524/2022	James Hotels Ltd Vs Sarovar Hotel P Ltd	Sh. Ajit Singh Lamba	01-07-2022	01-07-2022
3	Ms.Anshu Shukla, ADJ	Chandigarh	525/2022	James Hotels Ltd Vs Sarovar Hotel P Ltd	Sh. Ajit Singh Lamba	01-07-2022	01-07-2022
4	Ms.Anshu Shukla, ADJ	Chandigarh	533/2022	Mahalaxmi Animal Food Product Vs Haryana State Coop	Sh. Narender Pal Bhardwaj	08-07-2022	08-07-2022
5	Ms.Anshu Shukla, ADJ	Chandigarh	534/2022	Surbhi Cattle Feed VS Haryana State Cooperative Supply	Sh. Narender Pal Bhardwaj	08-07-2022	08-07-2022
6	Ms.Anshu Shukla, ADJ	Chandigarh	551/2022	Shiv Bhandar Construction Co Vs Punjab Water Supply	Sh. Kamal Kant	21-07-2022	21-07-2022
7	Ms.Anshu Shukla, ADJ	Chandigarh	553/2022	Chief Engineer Vs Aggarwal Traders	Sh. Gian Chand Babbar	22-07-2022	22-07-2022
8	Ms.Anshu Shukla, ADJ	Chandigarh	420/2022	M/s CDS Infra Projects Limited Vs. Haryana State Roads	Sh. Aman Kashyap	05-07-2022	05-07-2022
9	Ms.Anshu Shukla, ADJ	Chandigarh	444/2022	Anand Associate Vs Punjab Water Supply And Sewerage	Sh. Naresh S. Rana	14-07-2022	14-07-2022
10	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/966/2019	Daimler financial Service Vs. M/s Delcray	Sh. Vipul Dharmani for petitioner, Ms. Seema for respondent.	31.07.2019	01.07.2022
11	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/239/2022	Varinder Vs. Cholamandalam	Sh. P.k. Kukreja for petitioner and Sh. Mohit Sareen for respondent.	15.02.2020	01.07.2022
12	Sh.Jaibir Singh,ADJ	Chandigarh	Ex. 405/2018	M/s Madhava Vs. State of Pb	petitioner and Ms. Harbhajan Kaur GP for JD No. 1,4 and 5, Sh. Aja	01.04.2017	02.07.2022
13	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 843/2021	United India Insurance Vs. Shreyans	ikas Mohan Gupta for petitioner and Ms. Mamta Bhatt Jain for respon	09.12.2021	05.07.2022
14	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 138/2022	Shreyans Vs. United india Insurance	Ms. Mamta B. Jain for petitioner and Sh. Vijay Guleria for respondent	04.03.2022	05.07.2022

							18.07.2022,21.07.2022
15	Sh.Jaibir Singh,ADJ	Chandigarh	CS 14/2010	Swaraz Mazda Vs. Vijay pal	Sh. S.k. Chabra for petitioner and Sh. R.K. Bamal for Respondent	04.05.2010	22.07.2022,25.07.2022 , 29.07.2022
16	Sh.Jaibir Singh,ADJ	Chandigarh	Ex.1038/2019	Cholamandalam Vs. Satinderjit	Sh. Mohit Sareen Adv. For petitioner	05.09.2019	07.07.2022
17	Sh.Jaibir Singh,ADJ	Chandigarh	CS4/2020	Frontier Agro. Vs. Kataria	Sh. Ashok Paul Jagga Adv. For petitioner	17.08.2020	07.07.2022
18	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 703/2021	Bhullar Construction Vs. UOI	K. Syal Adv. For petitioner and Sh. Narinder Singh Counsel for resp	29.10.2021	14.07.2022
19	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 704/2021	Bhullar Construction Vs. UOI	K. Syal Adv. For petitioner and Sh. Narinder Singh Counsel for resp	29.10.2021	14.07.2022
20	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 20/2022	Creative Capital Vs. Akash High Tech.	Sh. Ashok Paul Jagga Adv. For petitioner	05.01.2022	14.07.2022
21	Sh.Jaibir Singh,ADJ	Chandigarh	Arb 389/2022	CSJ Infra Vs. Ayaan Foods	ogesh Mittal for petitioner and Sh. Mohit Sareen Counsel for Respon	28.04.2022	14.07.2022
22	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 507/2022	Ayan Food Vs. Barman Hospitality	hit Suri counsel for petitioner and Sh. Vivek kathuria counsel for resp	31.05.2022	14.07.2022
23	Sh.Jaibir Singh,ADJ	Chandigarh	Arb 821/2021	Dhaliwal Oil Vs. HPCL	Sh. Nitin Sharma counsel for petitioner	30.11.2021	15.07.2022
24	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 51/2022	Khalsa Rice Mill Vs. Punjab State Cooperative Supplies	ingh Rana counsel for petitioner and Sh. Ram Inder Singh counsel fo	18.01.2022	15.07.2022
25	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 514/2021	State of Pb Vs. Rohan	Sh. Piyush Kant Jain counsel for petitioner	31.03.2021	19.07.2022
26	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 818/2021	Ram Sunder Parshad Singh Vs. MC Chandigarh	d Counsel for petitioner and Sh. Anand Kumar Bishnoi counsel for re	26.11.2021	21.07.2022
27	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 56/2022	Punjab State Cooperative Milk Producer Vs. TCI Frieght	y Sood counsel for petitioner and Sh. Maninder Arora counsel for resp	20.01.2022	22.07.2022
28	Sh.Jaibir Singh,ADJ	Chandigarh	Ex. 161/2022	TCI Frieght Vs. Pb. State Cooperative Milk Producer	ninder Arora counsel for petitioner and Sh. Ajay sood counsel for resp	23.02.2022	22.07.2022
29	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 11/2021	Vikson Security Vs. Neha Gupta	and Sh. Paras Money goel for Respondent No. 1, Sh. Deepak Bhardw	06.01.2021	25.07.2022
30	Sh.Jaibir Singh,ADJ	Chandigarh	Ex. 1216/2017	Jai Bhushan Malik Vs. State of Pb.	Sh. N.S. Rana for DH and Ms. Harbhajan Kaur GP for JD	14.07.2017	27.07.2022
31	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 217/2018	M/s Sudarshan Rice Mills Vs. Pb. State Civil Supplies	ljit Singh counsel for petitioner and Sh. Keshav Kataria counsel for r	10.04.2018	27.07.2022
32	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 472/2020	Director General Vs. Swastika Entertainment	Sh. Prayanshu Chaturvedi GP for petitioner	13.07.2020	28.07.2022
33	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 473/2020	Director General Vs. AI News network	Sh. Prayanshu Chaturvedi GP for petitioner	13.07.2020	28.07.2022
34	Sh.Jaibir Singh,ADJ	Chandigarh	Arb 140/2022	Swastika Entertainment Vs. Director General	Sh. Jasbir Singh Ahlawat counsel for petitioner	08.03.2022	28.07.2022
35	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 1296/2019	Punjab State Warehousing Vs. M/s Eagle Eye Security	Sh. Ajay Sood counsel for petitioner	16.10.2019	29.07.2022

Form 6 (Punjab) Contested Commercial cases disposed during the month of July, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	SH. PARINDER SINGH PCS, CJSD, JALANDHAR	JALANDHAR	CS/599/2015	M/S. OM COAL COMPANY VS. M/s. GURU KIRPA GRAM UDYOG SAMITI	Sh. ANIL KALIA (Adv. For Plaintiff), Sh. H.R. Sharma (Adv. For Def No.1) and Sh. Sanjiv Gupta (Adv. For Def. No.2)	'07.03-2015	NO	'05-07-2022	2677	Contested	--	--	--
2	SH. PARINDER SINGH PCS, CJSD, JALANDHAR	JALANDHAR	CS/600/2015	M/S. RAGHAV COAL COMPANY VS. M/s. GURU KIRPA GRAM UDYOG SAMITI	Sh. ANIL KALIA (Adv. For Plaintiff), Sh. H.R. Sharma (Adv. For Def No.1) and Sh. Sanjiv Gupta (Adv. For Def. No.2)	'07.03-2015	NO	'05-07-2022	2677	Contested	--	--	--
3	SH. PARINDER SINGH PCS, CJSD, JALANDHAR	JALANDHAR	CS/1398/2015	M/s. MITTAL CONSTRUCTION VS. M/S NKG INFRASTRUCTURE LIMITED	Sh. M.K. JAIN (Adv. For Plaintiff) and Sh. JKS Chhabra (Adv. For Def Nos. 5 and 6) and Remaining Defendants Exparte	'02-07-2015	NO	'01-07-2022	2557	Contested	--	--	--
4	SH. PARINDER SINGH PCS, CJSD, JALANDHAR	JALANDHAR	CS/240/2017	THE HIND SAMACHAR LIMITED VS. M/S. PENTAVOX INTERNATIONAL	Sh. SUKRANT SHARMA (Adv. For Plaintiff) and Defendant Exparte	'30-01-2017	NO	'14-07-2022	1992	Contested	--	--	--
5	SH. PARINDER SINGH PCS, CJSD, JALANDHAR	JALANDHAR	CS/2609/2016	THE HIND SAMACHAR LIMITED VS. Elevation ADVTG Pvt. Ltd.	Sh. SUKRANT SHARMA (Adv. For Plaintiff) and Defendant Exparte	'21-10-2016	NO	'27-07-2022	2105	Contested			--
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Sumit Makkar, CJM	Ludhiana	CS/5389/2016	United Insurance Co. Ltd. Vs Raja Roadways	Sh. Rajeev Abhi/ Sh. M.P. Vasudeva	25.11.2016	NO	25.7.2022	2068	Contested	Not filed Yet	-	-
2	Sh. Sumit Makkar, CJM	Ludhiana	CS/2884/2018	M/S KRISHNA ENGINEERING VS. KARWAR INDUSTRIES	Sh. Pardeep Kapoor/ Sh. Dalip Garg	30.5.2018	NO	29.7.2022	1521	Contested	Not filed Yet	-	-
3	Ms. Harsimranjit Kaur, CJD	Ludhiana	CS/3499/2017	SAWARANKANTA VS M/S BHUSHAN AND CO. & OTHERS	Sh. Nitin Jain/ Sh. Vikram Mongal/ Sh. Vikram Beri	19.8.2017	NO	26.7.2022	1802	Contested	-	-	-
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

	Sh. Hirdejit Singh, ACJSD, Rajpura	Patiala	CS/455/2018	M/s D.D Enterprise Vs M/s Malwa Cotton	Sh. N.S. Patyal	18.5.2018	No	27.7.2022	1526	Contested	Execution not filed yet	Execution not filed yet	Execution not filed yet
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	606/2017	Tata Motors Ltd Vs. Ludhiana City Bus Services Ltd	Sh. Amitesh C Mishra	28-07-2017	no	12-07-2022	1809	Dismissed			34
2	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 239/2020	Varinder Nakra Vs. Cholamandalam	Sh. P.k. Kukreja for petitioner and Sh. Mohit Sareen for respondent.	15.02.2020	No	01.07.2022	868 days	DAW			
3	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 140/2022	Swastika Entertainment Vs. Director General	Sh. Jasbir Singh Ahlawat counsel for petitioner and Sh. Piryanshu Chaturvedi GP for Respondent	08.03.2022	No	28.07.2022	143 days	DID			